

Raj Radhe Finance Limited Vs Shrinathji Spintx Pvt. Ltd

Court: National Company Law Appellate Tribunal New Delhi

Date of Decision: April 3, 2024

Acts Referred: Insolvency and Bankruptcy Code, 2016 â€” Section 7, 61

Hon'ble Judges: Ashok Bhushan, Chairperson; Barun Mitra, Member (T); Arun Baroka, Member (T)

Bench: Full Bench

Advocate: Honey Satpal, Nipun Singhvi, Vishal J. Dave, Anshula Grover, Nitika Grover

Final Decision: Allowed

Judgement